GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 3135 TO BE ANSWERED ON 21ST MARCH, 2017

PRIORITY HOUSEHOLDS UNDER AAY

3135. DR. BHARATIBEN D. SHYAL: SHRI SUBHASH PATEL: SHRI GAJENDRA SINGH SHEKHAWAT:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the guidelines prepared by the State Governments to identify the priority households covered under Antyodaya Anna Yojana;

(b) the percentage of the rural population receiving entitlements under the National Food Security Act, 2013 and the details thereof;

(c) the number of anganwadi workers working under the scheme, State wise and the details thereof;

(d) the criteria adopted for selection of anganwadi workers and the training module if any and the details thereof; and

(e) the total budget allocated to various schemes under the Scheme for the current financial year?

ANSWER

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a)&(b): National Food Security Act, 2013 (NFSA) provides for giving subsidized food grains to upto 75% of the rural population and upto 50 % of the urban population of the country. Coverage for receiving highly subsidized foodgrains under the Act is under two categories – households covered under Antyodaya Anna Yojana (AAY) and priority households. Within the coverage determined for each State/UT, State Governments are required to identify AAY households in accordance with the guidelines applicable to the scheme and the remaining households as priority households in accordance with such guidelines as the State Government may specify. The guidelines stipulated by the Government of India for identification of AAY households inter alia includes households headed by widows or terminally ill/disabled persons/ HIV positive persons/ persons aged 60 years or more with no assured means of subsistence or societal support.

(c): A statement is annexed.

(d)&(e): As per the Integrated Child Development Services (ICDS) guidelines, Anganwadi Worker should be from the local village and are selected by a Selection Committee constituted by the State Governments/UT Administrations consisting of the District Social Welfare Officer, the BDO, the CDPO, the Medical Officer of the primary health centre, the President of the Taluka Panchayat/Block Advisory Committee, the district representative of the State Social Welfare Advisory Board and any other non-officials which the consider appropriate. State Government may Recently approved restructured ICDS prescribe Strengthened and for qualification of Matriculation and age limit of 18-35 years for engagement as Anganwadi Worker and Anganwadi Helper. A revised budgetary provision of Rs 14,560 cr. has been kept for ICDS for 2016-17.

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ANNEXURE

ANNEX REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO 3135 TO BE ANSWERED ON 21ST MARCH, 2017 IN LOK SABHA.

State-wise number of Anganwadi workers sanctioned and in-position under ICDS Scheme as on 31.12.2016

S.No.	State	No. of Anganwadi Workers	
		Sanctioned by GOI	In-position as on
			31.12.2016
1	Andhra Pradesh	55607	53823
2	Telangana	35700	33159
3	Arunachal Pradesh	6225	6028
4	Assam	62153	62153
5	Bihar	115009	85980
6	Chhattisgarh	52474	48770
7	Goa	1262	1241
8	Gujarat	53029	50403
9	Haryana	25962	25348
10	Himachal Pradesh	18925	18772
11	Jammu & Kashmir	31938	28707
12	Jharkhand	38432	35424
13	Karnataka	65911	63186
14	Kerala	33318	33102
15	Madhya Pradesh	97135	94413
16	Maharashtra	110486	106784
17	Manipur	11510	10274
18	Meghalaya	5896	5891
19	Mizoram	2244	2244
20	Nagaland	3980	3455
21	Odisha	74154	68980
22	Punjab	27314	26390
23	Rajasthan	62010	58581
24	Sikkim	1308	1289
25	Tamil Nadu	54439	38827
26	Tripura	10145	9911
27	Uttar Pradesh	190145	172367
28	Uttrakhand	20067	18995
29	West Bengal	119481	107872
30	A & N Islands	720	720
31	Chandigarh	500	450
32	Delhi	11150	10806
33	Dadra & N Haveli	302	302
34	Daman & Diu	107	102
35	Lakshadweep	107	107
36	Puducherry	855	855
	Total	1400000	1285711